

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-90/2016/11089/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Aparna Ajitsaria,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati, the <sup>rd</sup> 23 November, 2022.

Sub:- **Vehicle permission during Earned Leave.**

Ref:- Your letter No. DJD/5006/2022, dtd. 11.11.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to use the official vehicle to travel to Guwahati, from 13.11.2022 to 29.11.2022, at your own cost.**

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-90/2016/11090/A, dated dtd. , 23-11-2022**

Copy to:-

1.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**